

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:310

ANSWERED ON:15.12.2011

BENEFICIARIES OF SGSY

Ganpatrao Shri Jadhav Prataprao; Rama Devi Smt.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Swarnjayanti Gram Swarozgar Yojana (SGSY) was intended for BPL families;
- (b) if so, whether instances have come to the notice of the Government regarding availing of the benefits under the Scheme by non-BPL families as well;
- (c) if so, the details of such cases reported during the last three years and the current year; and
- (d) the corrective action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) to Lok Sabha Starred Question No.310 for answer on 15/12/2011

(a) & (b): As per the Guidelines of Swarnjayanti Gram Swarozgar Yojana (SGSY), generally all members of the Self Help Group (SHG) should belong to families below the poverty line (BPL). However, if necessary, a maximum of 20% and in exceptional cases, where essentially required, upto a maximum of 30% of the members in a group may be taken from families marginally above the poverty line (APL) or living contiguously with BPL families and if they are acceptable to the BPL members of the group. However, APL members of the Group shall neither receive subsidy under the Scheme nor can become office bearers (Group Leader, Assistant Group Leader or Treasurer) of the Group.

(c): There are no reported cases of APL member(s) of a Group receiving subsidy under SGSY.

(d): In view of (c) above, does not arise.